

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

O.A./TA/MP. No. 384 /1993 (in O.A. 957/92)
Harish Chandras Mehalani Versus U.O. & G.S.

Date of Order	Orders
	This is an M.P. (in O.A. No. 957/92 - Dismissed in default on 12-7-93) for Restoration of the O.A. which was dismissed in default on 12-7-93. On scrutiny it has been found in order. 14/7 SO <i>[Signature]</i> 14/7 Register & Put up in Court for admission on <u>16.7.93</u> ofw O.A. <i>[Signature]</i> REGISTRAR C.A.T., JAIPUR
16.7.93 Copy sent to the app. & inf. Coun vide 5129 Date 29-7-93 <i>[Signature]</i> (O. P. Sharma) Administrative Member	Mr. Abhil Sumbati - Counsel for applicant. M.P. for restoration is accepted. O.A. No. 957/92 may be restored to its original number position. The O.A. may be listed for hearing on 16.9.93. The M.P stands disposed of. <i>[Signature]</i> (D.L. Mehta) Vice-Chairman

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